



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP 3/17	Hearing	241/ 244	Mr. Vishwanathan V.K. Vs Rai Promoters Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	JAYAKUMAR N.D.	Respondent	
2	P Kasunakar Repe. A.B 944 80 6 8275	petitioner	

Counsel for petitioner is present. Counsel for respondents is present.

Time extended for filing rejoinder.

List it on 26.07.2017.

  
MEMBER (J)

  
MEMBER (T)